GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3104 ANSWERED ON:13.12.2011 DECLINE IN HUMAN TRAFFICKING Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether human trafficking cases in the country has registered a decline in the recent past;
- (b) if so, the details thereof including the number of cases of human trafficking registered during 2009-10 and 2010-11 in various parts of the country, State-wise;
- (c) whether the United States of America (USA) has taken India of the human trafficking watch list and upgraded it to Tier 2 country in the recent past; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) & (b): As per inputs provided by National Crime Records Bureau (NCRB), the total number of cases registered under different provisions of law which come under the generic description of Human Trafficking during the period 2008, 2009 and 2010 were 3030, 2848 and 3422 respectively. State / UT wise details are at Annexure I.
- (c) & (d): Yes, Madam. Every year, US Department of State releases Trafficking in Persons (TIP) Report. For the year 2011, a report that places 184 countries in four Tiers on the basis of evaluation of Government's efforts in combating the crime of human trafficking and measures taken for victims support and rehabilitation has been released.

India has been upgraded from Tier-II Watch List to Tier-II highlighting the efforts made by the Government of India to combat and prevent Human Trafficking in the country. However, Government of India does not take any cognizance of this report as this is an internal assessment of the US Department of State.